

# HIGH COURT JUDGES' LIBRARY

## BROCHURE

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High Court Judges' Library is the cerebral fodder for the Court. Punjab High Court as it was called at the time of its inauguration on 19<sup>th</sup> March, 1955 established its library in the same year. Judges' Library contains notable legal documents to brace the need of Hon'ble Judges & the Courts. It is a grid of Libraries. It has to provide and maintain 46 Hon'ble Courts and also equal number of Residential Libraries (present strength).



Besides this Libraries have also been provided to all Judicial Officers at Subordinate Courts in the States of Punjab, Haryana & U.T. Chandigarh. List of books including all central and concerned State Bare Acts have been provided at different level Libraries to the Judicial Officers at Subordinate Courts, as enshrined at Chapter 18, Volume 4 of the High Court Rules & Orders. Besides this a legal software “Law Finder Library Edition

and online legal database “SCC Online in Web Edition “ and SCC online in CD-ROM (in Offline Mode) along with minimum required books as enshrined at point 6-A of the above mentioned rule have been provided for the residential libraries at Camp Office of each Judicial Officer.



**Working days:**

High Court Judges Library opens from Monday to Saturday (except Second Saturday and Fourth Saturday).

**Working Hours:**

9.00 A.M. to 7.00 P.M. on all working days.

**❑ Library Collection:**

**Approximately 1,58504 documents.**

Includes Books, Bound Reporters/Journals, Committee and Commission Reports, Bare Acts, Gazette of India, Gazettes for the States of Punjab, Haryana and U.T. Chandigarh. Dictionaries, Manuals and Encyclopedias.

**❑ Current Journals:**

Judges' Library subscribes to **60** Indian and Foreign Journals.

**❑ Newspapers:**

Judges' Library subscribes 09 English (**The Tribune, Indian Express, Times of India, Hindustan Times, The Hindu, Pioneer, Statesman, Economic Times. Asian Age**) and 03 Hindi (**Punjab Kesari, Amar Ujala, Dainik Bhaskar**) and 01 Punjabi (**Ajeet**) newspapers.

**❑ Magazines:**

Library presently subscribes to **8 magazines** namely:

- ***Down to Earth.***
- ***Economist.***
- ***Frontline.***
- ***Femina.***
- ***India Today.***
- ***The Week.***
- ***Lonely Planet.***
- ***Time.***

Besides this **Magzter (digital newsstand/digital magazine)** is also being subscribed by the Judges Library.

### **☐ Legal Databases:**

Library is subscribing following Legal database/software

- *SCC Online Full Text on CD-ROM;*
- *SCC Online (Web Edition);*
- *SCC Online (IP Based Access);*
- *Law Finder Library Edition ;*
- *Manupatra Online Legal Database;*
- *AIR on CD-ROM (Full Text)*
- *eJurix (Online Version);*
- *ExCus on CD-ROM;*
- *ITR Online-Pro (TLOL)*

### **☐ Library & Information Services:**

Library is providing the following Library Information Services to cater to information requirement of the Hon'ble Judges:-

- *Current Awareness Service.*
- *Newspaper Clipping Service.*
- *Information retrieval through internet.*
- *Information retrieval through legal software/database.*
- *Selective Dissemination of Service.*
- *Reference Service.*

### **Contacts:**

Ms. Anju Bala (Librarian)  
High Court of Punjab & Haryana  
Sector-1, Chandigarh.  
Phone No: 0172-6607189